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HOME DEPARTMENT

Notification

The 26th April, 2013

No. 5/1/103-HII (5)-2013/7688.—In exercise of the powers conferred by proviso to Article 309 of the Constitution of India, read with Government of India, Ministry of Home Affairs, notification bearing No. GSR 3267, dated the 1st November, 1966, the Administrator, Union Territory, Chandigarh hereby make the following rules further to amend the Printing and Stationery Department, Union Territory, Chandigarh (Group-C) Ministerial Service Rules, 2000, namely :—

1. Short title and Commencement—

(i) These rules may be called the Printing and Stationery Department, Union Territory, Chandigarh (Group-C), Ministerial Service (2nd Amendment) Rules, 2013.

(ii) They shall come into force on the date of their publication in the official gazette.

2. In the Printing and Stationery Department, Union Territory, Chandigarh (Group-C), Ministerial Service Rules, 2000, in the Schedule appended there to, in Column '8' under the heading "Educational and other qualification required for direct recruitment", against the post of "Clerk", for the existing entries, the following shall be substituted :—

"Clerk" :—

Bachelor's Degree and proficiency in operation of Computer (Word Processing and Spread Sheets) and a speed of 35 words per minute in English Typing on Computer (Time allowed-10 Minutes).

V. K. SINGH, I.A.S.,

Secretary, Printing and Stationery,
Chandigarh Administration.

Chandigarh :
The 25th April, 2013.

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ORD. NO. 17 GAZ. (ENTR.), JULY 13, 1960 (ASAR 21, 1942 SAKA)

No. of posts	Number of posts	Classification	Scale of pay	Whether selection post of non-selection	Whether benefit of added years of service	Age limit for direct recruitment:	Educational and other qualifications required for direct recruits
1	2	3	4	5	6	7	8

clerk

General
Central
Civil
Service
(Group C)
Non-
Sanctioned
Ministerial

Rs. 3,100--
5,160

Selection

Not applicable

Between 18 to 27 years (Relaxable for departmental candidates upto 35 years) for appointment by direct recruitment and for other government servants upto 5 years in accordance with instructions of government of India.

Matric 1st division or 10+2 2nd division or a graduate of a recognised University. If recruited by direct appointment with a speed of 30 words per minute in English Typewriting.

1951, ADM. (GEN. ADM.), JULY 12, 1951

Whether educational qualification prescribed for direct recruits in case of promotees	Period of probation if any	Method of recruitment whether by direct recruitment or by transfer and percentage of the vacancies to be filled by various methods	In case of recruitment by promotion/deputation/transfer, grades from which promotion/deputation/transfer to be made	If a PFC exists, what is its composition	Details of the posts if consulted in making recruitment
9	10	11	12	13	14
Not applicable	2 years for direct recruitment and one year for promotees	Direct recruitment = 90% By appointment from Group 'B' employees = 10%	BY promotion : From Group 'B' employees from amongst the Group 'D' employees against 10% posts of the total cadre strength with five years service rendered in the cadre after appointment thereto on regular basis, provided : (i) they are Matriculates; (ii) they pass the departmental test in English typewriting at a speed of 30 words per minute; (iii) they have not crossed the age of 45 years on the date of availability of post reserved for them. In case of non-filling of this percentage of vacancies in a year, the same will not be carried forward to the next year.	Yes	Not applicable
				(i) Controller (General) (ii) Under Secretary (Home) (Member) (iii) Deputy Controller (Printing) (Member)	